¹ [FORM Q] [See rule 30 - A] Name and address of the consignor alongwith Licence Number	
1. No. and description of vehicle	
2. Date and time of departure	
3. Name of agricultural produce	
4. Quantity	
 Name of Market committee, where fee is paid ²[as applicable]_ 	
6. Name and address of consignee)

Signature of Consigner with stamp

 ¹ Form 'Q' inserted vide Notification No. 11/9/2000-M-3/1663 dated 20.3.2002.
 ² Substituted vide Notification No. G.S.R.35/P.A-23/1961/S.43/Amd.(67) 2011 dated 30.5.2011 published in the Gazette dt. 2.6.2011.